

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-07-2024 AT 10:30 AM**

CP(IB) No. 363/7/HDB/2020

AND

IA (IBC) 1682/2023 in CP(IB) No. 363/7/HDB/2020

u/s. 7 of IBC, 2016

IN THE MATTER OF:

India Infrastructure Finance Company Ltd

...Financial Creditor

AND

Ind-Barath Power Infra Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1682/2023

Learned Counsel Mr Chandan Dutta, for applicant present through Video Conference.

Learned Counsel Mr Shreyas Das, for Respondent present through Video Conference.

Matter passed over.

Matter called again. At request of learned counsel for applicant, matter adjourned to 22.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)